

growing unemployment, particularly the unemployed technicians;

- (b) if so, the details thereof;
- (c) the name of organisation to whom the work of setting up of such colonies has been entrusted; and
- (d) the amount set apart for this programme for 1968-69 ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : (a) No.

(b) to (d). Do not arise.

#### CROPPING PATTERN

\*643. SHRI DHIRESWAR KALITA: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) whether Government have drawn up a blue-print for future cropping pattern in the country; and
- (b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes. (i) The I.C.A.R. has made recommendations for future cropping patterns in the country.

(ii) A Pilot Research Project on development of new cropping patterns and irrigation practices in selected command areas has been drawn up.

(b) A statement is laid on the Table of the Sabha.

#### Statement

- (i) The I.C.A.R. organised a symposium on cropping patterns in January, 1968. The existing cropping patterns in the country were reviewed and recommendations for future cropping patterns were made keeping in view the availability of short duration high yielding varieties and changes in agroeconomic technology.
- (ii) The objectives of the Pilot Research Project are :—
- (a) To develop suitable cropping patterns and to assess

their merits *vis-a-vis* existing cropping patterns.

- (b) To evolve suitable irrigation practices through studies on time, method and frequency of application, their effects on the nature and properties of soils and different aspects of water supply, distribution and disposal;
- (c) To obtain allied information on fertiliser, pesticides and other input requirements especially on new crop strains under irrigated agriculture, and
- (d) To serve as an essential first stage programme complimentary to the Ayacut Development and Pilot Project Development Scheme of the Department of Agriculture (Water Cell).

The work of this Project will be initiated at nine centres in the various States. The Project is estimated to cost about Rs. 50 lakhs spread over four years during the Fourth Plan period.

#### IMPLEMENTATION OF WAGE BOARD AWARDS IN COAL MINES

\*644. SHRI SHIVA CHANDRA JHA :  
SHRI JAGESWAR YADAV :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

- (a) whether it is a fact that the Coal mine owners have not so far implemented the Wage Board awards;
- (b) if so, the reasons therefor and action taken to get them implemented;
- (c) if not, the different wage rates in the Coal mines at present as compared to those five years back; and
- (d) the other amenities available to workers at present ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) No, Sir. Implementa-

tion of the Wage Board's recommendations has commenced in 285 collieries accounting for nearly 82% of the workmen.

(b) Efforts to secure implementation in the remaining collieries, through persuasion and advice, continue to be made.

(c) and (d). The wage rates and service conditions of the colliery workers, prior to the appointment of the Wage Board in 1962, were based on the Majumdar award.

#### WELFARE CESS FOR IRON ORE MINE WORKERS

\*645. SHRI BABURAO PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that over Rs. 250 lakhs have been collected as welfare cess since 1963 for the welfare of 60,000 Iron Ore Mine workers in several States;

(b) whether out of the above amount, only Rs. 53 lakhs has been used as actual welfare of the workers and the rest of the amount is lying unutilized;

(c) whether the mine workers are denied relief because the above fund is controlled by the Central Government;

(d) when Government propose to release the funds for the purpose for which they were collected; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): (a) The total amount of cess collected from 1-10-63 (the date of inception of the Fund) to 31-3-67 was Rs. 168.93 lakhs and the expected income during 1967-68 is Rs. 65.30 lakhs.

(b) The expenditure up to 31-3-67 is Rs. 21.71 lakhs and during 1967-68 the expenditure is expected to be Rs. 25.29 lakhs.

(c) No.

(d) Various Welfare Schemes for the Iron Ore Mine Workers are in hand and efforts are being made to utilise the funds for the betterment of the miners.

(e) Does not arise.

#### ELECTION APPEALS IN SUPREME COURT

\*646. SHRI SHRI CHAND GOEL : Will the Minister of LAW be pleased to state :

(a) whether Government are considering to appoint some *ad hoc* judges in the Supreme Court Bench to dispose of the election appeals; and

(b) the number of election appeals pending in the Supreme Court at present ?

THE MINISTER OF LAW (SHRI GOVINDA MENON): (a) No, Sir.

(b) 61.

#### खुले बाजार में गेहूँ तथा चावल का विक्रय

\*647. श्री गं० च० दीक्षित : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार दिल्ली की भान्ति अन्य राज्यों में भी गेहूँ तथा चावल की खुले बाजार में विक्री की अनुमति देने का है; और

(ख) यदि हां, तो कब ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री भ्रन्ना-साहिब शिन्दे) : (क) और (ख). जब कभी सम्बन्धित राज्य सरकारें अपने-अपने राज्यों के सांविधिक राशन व्यवस्था वाले क्षेत्रों में खुले बाजार में गेहूँ तथा चावल की विक्री की अनुमति देने का निश्चय करें तब भारत सरकार को इस सम्बन्ध में कार्यवाही करने के लिये अपनी सहमति देने का प्रश्न उठेगा।